

Before The National Green Tribunal, Southern Zone
at Chennai

O.A. NO. 142 / 2025

In the matter of Suo motu cognizance

PVT BUSES TURN MIYAWAKI FOREST
INTO PARKING BAY APPEARING
IN THE TIMES OF INDIA CHENNAI
EDITION DATED 18TH JULY 2025

Petitioner

Vs

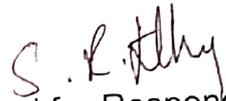
National Highways Authority of India
Represented by its Regional Officer

Respondent

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Dated at Chennai on this day 23rd January 2026


Counsel for Respondent

Before The National Green Tribunal, Southern Zone at
Chennai

O.A. NO. 142 / 2025

In the matter of Suo motu cognizance

**PVT BUSES TURN MIYAWAKI FOREST INTO PARKING BAY APPEARING
IN THE TIMES OF INDIA CHENNAI EDITION DATED 18TH JULY 2025 VS
NATIONAL HIGHWAYS AUTHORITY REPRESENTED BY ITS REGIONAL
OFFICER**

Vs

National Highways Authority of India

Represented by its Regional Officer

Status Report filed by the Respondent

I, M.Ravindra Rao S/o. Malleswara Rao aged about 44 years, working as Project Director, National Highways Authority of India, PIU, Chennai-2, No. 272A, Dr. Selvi Jayakumar street, Golden George Nagar, Nerkundram, Chennai - 600107 do hereby solemnly and sincerely affirm and state as follows:-

1. I submit that I am serving as Project Director, National Highways Authority of India, PIU-2, Chennai and conversant with the facts of the case. I am rendering this affidavit on behalf of the Regional Officer as this subject land comes under my Jurisdiction. I am rendering this affidavit based on records available in my office. I am Competent to swear to this affidavit.


परियोजना निदेशक
Project Director
भारतीय राष्ट्रीय राजमार्ग प्रधिकरण
National Highways Authority of India
चेन्नई, प.का.इ-11, Chennai PIU-II

2. I submit that the land in S.No 3 along with sub divisions thereon at Vanagaram Village, Maduravoyal Taluk, Tiruvallur District was acquired and Maintained as Miyawaki Forest from 2020. I humbly submit that this Hon'ble Tribunal, has taken suo motu cognizance of the news item published in Times of India on 18.07.2025 on the issue of private buses turning Miyawaki forest as parking bay by means of O.A. 142/2025.

3 .I humbly submit that 7600 sq mts of the land in situated in S.No. 3 of Vanagaram Village of Maduravoyal Taluk, Tiruvallur District was acquired by the NH Division of State Highways vide Award No. 1/98 dated 11.9.1998 under the provisions of Land Acquisition Act 1894. The rest of the extent was acquired by the SDRO (LA) NH, Tiruvallur in his capacity as the Competent Authority appointed by Central Government .After following the prescribed procedures, SDRO (LA) NH, Tiruvallur passed Award No. 50/2005 dated: 7.3.2006 and Award No. 3/2005 dated 2.6.2006. Some lands were acquired through private negotiations. Thereafter, Miyawaki Forest was developed and maintained by NHAI

4. I humbly submit that all the lands in S NO 3 have been mutated in the name of NHAI under Patta No. 14750 as reported by the Competent Authority and SDRO (LA) NH, Tiruvallur.

5. I humbly submit that National Highways Authority of India after mutation done in its favour, has denied the main thoroughfare to the outsiders by way


परियोजना निदेशक
Project Director
भारतीय राष्ट्रीय राजमार्ग प्रधिकरण
National Highways Authority of India
चेन्नई, प.का.इ-11, Chennai PIU-II

of cutting trenches. I humbly submit that No private occupation whatsoever is there in the said place.

6) I humbly submit that that the Miyawaki Forest developed by NHA near Maduravoyal by pass is now free from encroachments and that it is no more used as parking slots by Omni Bus operators.

7) I humbly submit that the photos taken as on this date using GPS camera are attached herewith for the kind consideration of this Hon'ble Tribunal .

8) I humbly submit that National Highways Authority of India would undertake to maintain Miyawaki Forest in future also in the best manner.

9). Hence, this status report may kindly be recorded and suitable orders as this Hon'ble Tribunal may deem fit and proper may kindly be passed and thus render Justice.

Solemnly affirmed at Chennai this the 23rd day of January, 2026 and signed his name in my presence.


परियोजना निदेशक
Project Director
भारतीय राष्ट्रीय राजमार्ग प्रधिकरण
National Highways Authority of India
चेन्नई, प.का.इ-11, Chennai PIU-II

Before me

E.  MF 5845/23
(E-DEEPIK)

Advocate



20 Jan 2026 11:03:21 am
267° W

Chennai Bypass Road
Maduravoyal
Adayalampattu
Tamil Nadu
Altitude:-72.0msnm
Speed:10km/h



20 Jan 2026 11:03:21 am
267° W

Chennai Bypass Road
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Tamil Nadu
Altitude:-72.0msnm



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by Respondent

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